COURT I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

EP NO. 9 OF 2016 & IA NO. 615 OF 2016
IN
APPEAL NO. 171 OF 2012

Dated: 29th November, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:-

Tata Power Delhi Distribution Ltd. …. Petitioner(s)
Vs.
Delhi Electricity Regulatory Commission .... Respondent(s)

Counsel for the Petitioner(s) : Mr. Gopal Jain, Sr. Adv.
Mr. Vishal Anand
Mr. Rahul Kinra
Mr. Anurag Bansal, (Rep.)

ORDER

Issue notice to the Respondents returnable on 22.12.2016. Dasti, in addition, is permitted.

List the matter on ***22.12.2016.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/dk